

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 115
(IB)-210(PB)/2020

IN THE MATTER OF:

Vasundhara Saklaspur Harish & Ors.
Vs.
Celebration City Projects Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 27.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh, Mr. Sourya Jaitley, Advs.
For the Respondent : Mr. Vinay Kumar Dubey, Mr. Vedant Singh
Adv.

ORDER

For order see, CP. No. (IB)-740(PB)/2018.

27.01.2020
Ritu Sharma